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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 63/11 CA 237/11 CA 146/12	IA 110/17 in TP 31/16	For Hearing on IA 110/17	397/ 398	Praveen Nallapopthula Vs Tele DNA Communications Pvt. Ltd. & Ors.

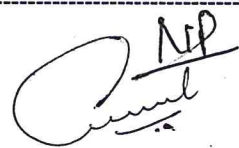
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Nishta Reddy .
Mural Ananthan .

Petitioner .



2. N.K. Dilip
M. G. Nanjappa
Virek. B.S.

Resp.
1 to 3
and
5 to 7

Virek B.S.

ORDER

Counsel for petitioner is present. The Counsel for R1 to R3 & R5 to R7 is present. CA 146/12 and CA237/11 are taken up today. Both the counsels are directed to advance their arguments on these two applications. The Tribunal decided to proceed with these applications at the first instance and IA 110/17 also is taken up today and for filing objections if any list it on 11.10.2017.


MEMBER(J)


MEMBER(T)